

SOMA PAPERS AND INDUSTRIES LIMITED

("SPIL" / "TARGET COMPANY" / "TC") (Corporate Identification No. L21093TS1991PLC200966)

Registered Office: S No.18, 3rd Floor, B Block, Win Win Hub, JNTU Hi Tech City Main Road, Madhapur, Khanamet, Rangareddy, Madhapur, Hyderabad, Shaikpet, Telangana, 500081;

Phone No.: +91- 7799009346; Email id: cssomapapers91@gmail.com; Website: www.somapapers.in

Open offer for acquisition of 4,26,58,200 Equity Shares of Rs. 10/- each representing 26.00% of the expanded equity and voting share capital of the Target Company by Mr. Shankar Varadharajan (Acquirer-1) and Mr. Anancha Perumal Selvi Keshav ("Acquirer-2") (Acquirer-1 and Acquirer-2 hereinafter collectively referred to as the "Acquirers") along with Mr. Rohan Ramaswamy (PAC-1), Mr. Subramanyam Venkatesh (PAC-2) and Mr. Seethapathi Vignesh (PAC-3) (PAC-1, PAC-2 and PAC-3 hereinafter collectively referred to as the "PACs").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers and PACs, in connection with the offer made by the Acquirers and PACs in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkaal - Marathi Daily (Mumbai edition); Mega Jyothi - Telugu Daily - (Telangana edition) on 14th August, 2025.

- Name of the Target Company : Soma Papers and Industries Limited
- Name of the Acquirers and PACs : Mr. Shankar Varadharajan (Acquirer-1);
Mr. Anancha Perumal Selvi Keshav (Acquirer-2);
Mr. Rohan Ramaswamy (PAC-1);
Mr. Subramanyam Venkatesh (PAC-2); and
Mr. Seethapathi Vignesh (PAC-3)
- Name of the Manager to the offer : Navigant Corporate Advisors Limited
- Name of the Register to the officer : Adroit Corporate Services Private Limited
- Offer details
 - Date of Opening of the Offer : Friday, 28th November, 2025
 - Date of the Closing of the offer : Thursday, 11th December, 2025
- Date of Payment of Consideration : 17th December, 2025
- Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 10 per Equity Share		Rs. 10 per Equity Share	
7.2.	Aggregate number of Shares tendered	4,26,58,200		25	
7.3.	Aggregate number of Shares accepted	4,26,58,200		25	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 4,265.82 Lacs		Rs. 250	
7.5.	Shareholding of the Acquirers and before preferential issue and Public Announcement (No. & %)	Nil (0.00%)**		Nil (0.00%)**	
7.6.	Shares Acquired by way of Preferential Allotment • Number • % Fully Diluted Equity Share Capital	10,00,00,000 (60.95%)**		10,00,00,000 (60.95%)**	
7.7.	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	4,26,58,200 (26.00%)**		25 (0.00%)**	
7.8.	Shares Acquired after detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirers • Number • % Fully Diluted Equity Share Capital	14,26,58,200 (86.95%)**		10,00,00,025 (60.95%)**	
7.10.	Pre and Post Offer Shareholding of Public Shareholders • Number • % Fully Diluted Equity Share Capital	Pre- Offer 7,07,854 (50.48%)*	Post Offer 2,14,11,800 (13.05%)**	Pre- Offer 7,07,854 (50.48%)*	Post offer 6,40,69,975 (39.05%)**

*Computed as a %age of pre preferential equity and voting share capital of SPIL which was 1,40,21,500 consisting of 14,02,150 equity shares of face value of Rs. 10 each.

**Computed as a %age of Expanded Equity & Voting Share Capital which consists of 16,40,70,000 fully paid-up equity shares of the face value of Rs. 10/- each of the Target Company being the capital post allotment of 11,40,73,460 equity shares and also inclusive of 4,85,94,390 warrants convertible into equity shares to Acquirers, PACs and others on preferential basis.

Note: Pursuant to this Offer, the Acquirers shall become the Promoters of the Target Company and PACs shall form part of promoter group of Target Company, the existing promoter and promoter group will cease to be the promoter and promoter group of the Target Company and shall be classified as public category shareholders in accordance with the provisions of Regulation 31A(10) of the SEBI (LODR) Regulations. Accordingly, there shareholding has been considered in public category, while calculating the Shareholding/voting rights of the Target Company after the acquisition and Offer.

- The Acquirers and PACs accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the website of SEBI.
- Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 15.11.2025.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS AND PACs

NAVIGANT CORPORATE ADVISORS LIMITED

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com

Website: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani



Place: Mumbai
Date: December 17, 2025